श्रेणी के और आठ दूसरी श्रेणी के हैं । इन सुपरिंटेंडेंटों में से दो रेल डाक सेवा डिविज़न में काम कर रहे हैं । ग्यारह सुपरिंटेंडेंटों में से ९ हिन्दी और कन्नड़ दोनों ही भाषाएं बोल सकते हैं और शेष दो में से एक हिन्दी समझते हैं ।

f[THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM): There are eleven Superintendents—three in Class I and eight in Class II, in Mysore Postal circle at present. Two of these Superintendents are working in R.M.S. divisions. Nine of the eleven Superintendents can speak both in Hindi and Kannada and of the remaining two, one understands Hindi.]

मैसूर राज्य में डाक घरों की इमारतों का निर्माण

*३८६. **श्री शेरखां** : क्या **परिवहन तथा संचार** मंत्री यह बताने की कृपा करेंगे कि :

(क) डाक तथा तार सर्किल, मैसूर राज्य, में डाक घरों की इमारतें बनाने के लिये १९५९-६०, १९६०-६१ और १९६१-६२ के वर्षों में कितनी ग्राम पंचायतों ने मुफ्त जमीन दी ; और

(ख) यदि वे इमारतें अभी तक नहीं बनी हैं, तो इस के क्या कारण हैं ?

f [CONSTRUCTION OF POST OFFICE BUILDINGS IN MYSORE STATE

*386. SHRI SHERKHAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the number of Gram Panchayats which donated land for the construction of post office buildings in the Posts and Telegraph Circle, Mysore State, during the years 1959-60, 1960-61 and 1961-62; and

(b) if the buildings have not yet been constructed, the reasons therefor?]

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) तीन ग्राम पंचायतों ने मैसूर डाक-तार परिमण्डल में डाकघरों की इमारतें बनाने के लिये वर्ष १९६०-६१ के दौरान मुफ्त जमीन दी थी ।

(ख) यह प्रमाणित होने के बाद कि जमीन उपयुक्त है और वास्तव में दानकर्त्ता ही जायदाद के मालिक हैं, दान-संबंधी अदालती कागजातों का निष्पादन किया जायेगा । इमारतों को बनाने का कार्य उस के बाद ही शुरू किया जा सकता है ।

tfTHE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) Three Gram Panchayats have offered land free of cost during the year 1960-61 for the construction of Post Office buildings in Mysore Post and Telegraph Circle.

(b) Gift deeds will be executed after the suitability of the land is certified and clear title of the property established. The construction of buildings can 'only be taken up thereafter.]

CENTRAL CONTROL BOARD FOR THERMAL POWER PROJECT IN DELHI

*387. SHRI S. C. DEB: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the constitution of a Central Control Board for a 60,000 K.W. thermal power project in Delhi as provided in the Third Five Year Plan has been finalised; and

(b) if so, how the Board will be constituted?